

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.11.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4074 of 2022 in I.A. No. ____ of 2022 in Comp. App. (AT) No. 16 of 2022	TCR Trading Pvt. Ltd. & Anr. Vs. Tridev Advisory Services Pvt. Ltd.	Rishabh Jain

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Assistant Registrar